

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 132 OF 2019

Dated : 7th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s South East Central Railways

.... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Pulkit Agrwal

Counsel for the Respondent(s) :

Mr. C.K.Rai

Mr. Sachin Dubey for R-1

Mr. Nirnay Gupta

Mr. Soumya Roop Sanyal for R-2 & R-3

ORDER

Admit.

Objection/reply/affidavit, if any, shall be filed within two weeks time i.e. on or before 21.08.2019, after duly serving advance copy to the other side.

List the matter on **28.08.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk